

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00555/2019
(in OA 176/2019)

Jabalpur, this Thursday, the 09th day of May, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India, through General Manager,
West Central Railway, Near Indira Market,
Jabalpur (MP) 482001

2. Director General, Railway Protection Force,
Rail Bhawan, New Delhi (110001)

3. DIG cum Principal Chief Security Commissioner,
Railway Protection Force,
Prem Building, Indira Market,
Jabalpur, West Central Railway,
Jabalpur, MP 482001

4. Chairman/Senior Divisional Security Commissioner,
Railway Protection Force,
Kota Division, Kota Rajasthan, Pin 324006

-Applicants (Respondents in OA)

(By Advocate –**Shri N.S.Ruprah**)

V e r s u s

1. Prahlad Kumar Sharma (Junior Clerk),
O/o Sr. Divisional Commissioner, Bhopal,
40 year, Son of Late Shri Ram Khiladi Sharma,
R/o RB ii 201-F Railway Colony, Shakti Nagar,
Bhopal(462024)

2. Mrs. Yogita Singh, Aged (Junior Clerk)
37 years, W/o Shri Rajesh Singh, Office of the
DSC/RPF/Jabalpur, Resident of RBI-384/2
Bajrang Colony, Jabalpur(482001)

3. Smt. Vineeta Tripathi (Junior Clerk),
aged 34 years, Wife of Shri Manoj Kumar Tripathi,

Office of the Chief Security Commissioner/RPF/HQ/Jabalpur
(482001), Resident of MIG 30,
Near Water Tank, Puneet Nagar,
Power House, Adhartal, Jabalpur 482001 - **Respondents**

O R D E R (ORAL)

By Navin Tandon, AM:-

Heard on Misc. Application No. 200/555/2019 for extension of time.

2. The Applicants have filed this M.A. for extension of six time for complying the order passed by this Tribunal in O.A. No. 200/00176/2019 vide order dated 27.02.2019.

3. In view of Para 6 & 7 of the M.A. we allow four months time to comply our order dated 27.02.2019 from today.

4. M.A. No. 200/555/2019 is accordingly disposed of.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member